ITEM NO.107 COURT NO.7 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5946/2022

RAJA RAM SINGH **Appellant**

VERSUS

STATE OF U.P. & ORS. **Respondents**

I.A. No.167785/2021-APPLICATION FOR PERMISSION
I.A. No.42670/2018-EXEMPTION FROM FILING O.T.
I.A. No.167787/2021-EXEMPTION FROM FILING O.T.

Date : 29-10-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. S. R. Singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Anurag Singh, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Ms. Radha Rajput, Adv.
Ms. Anusha Yadav, Adv.
Mr. Ankur Yadav- 2487, AOR

For Respondent(s) : Ms. Ruchira Goel- 2477, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Ms. Ruchira Goel, learned standing counsel for the respondent no.1-State of Uttar Pradesh seeks and is granted time till 05th November, 2026 to file additional affidavit.

2. Re-list the civil appeals on 18th November, 2026, as prayed.

Signature Not Verified
Digitally signed by
MANIK KUMAR
Date: 2026.10.30
15:20:23 IST
Reason:

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)